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डा० (श्रीमती) सरोजिनी महिषी: गोवा में हिप्पीज आजकल उतने नहीं हैं जितने कि पहले थे। वे लोग होटलों में नहीं ठहरते हैं क्योंकि वे किराया नहीं देते हैं। वहां पर कुल एकमोडेशन की कमी है। गोवा में जो एकमो-डेशन है उसको मेनटेन करने की भी आवश्य-कता है और अब गोवा में कई नये होटल बनाने का काम शुरू हो गया है।

SHRI THILLAI VILLALAN: I would like to know from the hon. Minister what arc the views expressed regarding Mahabalipuram by the tourist agency which has placed a proposal before this Government. Why have they not recommended Mahabalipuram instead of Kovalam? I would like to know the specific reasons, if they have given any. I would also like to know from her whether those grounds can be altered for the change of place, from Kovalam to Mahabalipuram.

DR (SHRIMATI) SAROJINI MAHISHI: After taking into consideration all the existing factors for the development of the beaches, Kovalam was selected in Kerala. Now, we have already invested quite a huge sum, and the total estimate will go up to Rs. 2,31,00,000. Mahabalipuram has also a very nice beach. But the whole of the eastern coast is subject to cyclonic hazards. But it is not that Mahabalipuram is not being developed. The ITDG is developing it, in Mahabalipuram 20 cottages are being built. Services are going to be extended. The private sector has also built the Silver Sand Hotel in Mahabali-purm. And a number of other things for the development tjf Mahabalipuram beach are coming up. And the hon. Member will be glad to know that the State Government also has appointed a Committee, and also an architect to go into lliis matter of the development of the beach there. And we will be having another team from the UNDP shortly and that team is going to study the Mahabalipurm beach also along with Goa and Kovalam.

MR CHAIRMAN : Mr. Babubhai Chinai. Last question—a short question.

SHRI BABUBHAI M. CHINAI: The hon Minister has stated that the number of persons who visited India last year was more but that the foreign exchange was not earned to that extent. That clearly shows that there

are some loopholes and some leakage in foreign exchange earning. Even though the number of the tourists has increased, the foreign exchange earning is less. May I know what steps have been taken by the Government to plug the loopholes and see that the foreign exchange earned by this country is more?

DR. (SHRIMATI) SAROJINI MAHISHI: From the point of view of arithmetical calculation, it may be right. But the number of tourist3 and the type of tourists that come to our country have changed. Those people who used to stay in 5-star hotels, their number is less; of course, all the tourists who came to India do not stay in 5star hotels only. The I. T. D. C. is also going in for three-star hotels. Departmental tourism is encouraging construction of 2-3 star hotels in the private sector also. Therefore, the number of tourists may increase but the foreign exchange may be less at the same time because all the tourists do not go in for spending this amount of foreign exchange in this country.

MR. CHAIRMAN: Next question.

SHRI BABUBHAI M. CHINAI: Does that mean that there is no leakage of foreign exchange on tourist traffic.

UN-DECLARED INDIAN POWS IN PAKISTAN

•357. SHRI K. P. SINGH DEO :f SHRI DAHYABHAI V. PATEL : SHRI K. C. PANDA : SHRI SUNDAR MANI PATEL :

Will the Minister of DEFENCE be pleased to state:

- (a) whether the attention of the Government of India has been invited to a report in the "Motherland" of the 8th February, 1972, stating that Pakistan is holding clandestinely many more prisoners of war than it has declared so far:
- (b) if so, whether the Government of India have sought intervention by the International Red Cross to get back such prisoners of war as have not been declared by the Pakistan Government; and
- t The Question was actually asked on the floor of the House by Shri K. P. Singh Deo.

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(c) if so, the details thereof and the reply, if any, received from the International Red Cross in this regard?

THE MINISTER OF DEFENCE (SHRI JAGJIVAN RAM): (a) Yes, Sir.

- (b) Lists containing 323 names of missing service personnel have been given to International Committee of Red Cross for verification with Pakistan authorities.
- (c) The Missing Lists contain 302 names from Army, 3 from Navy and 18 from Air Force. Further lists of paramilitary forces are under verification. The Lists sent to International Committee of Red Cross so far are under investigation by them.

SHRI K. P. SINGH DEO: May I know Sir, whether there is any difference between the figures given by our Government and the figures which have been given by the Government of Pakistan about the missing jawansand officers; if so, whether any concrete steps have been taken by Government to find out the difference of the unaccounted men, officers and jawans, with Pakistan?

SHRI VIDYA CHARAN SHUKLA: As the answer itself would indicate, we have indicated in this honourable House...

MR. CHAIRMAN: You have said that you have not yet received any reply from the International Red Cross and they are making enquiry...

SHRI VIDYA CHARAN SHUKLA: He is asking whether we have received some list from the International Committee of Red Cross and we have indicated that

MR. CHAIRMAN: Please answer that.

SHRI VIDYA CHARAN SHUKLA: I was answering that. We indicated here in this House that a total of 864 personnel were reported missing. Now through the International Committee of Red Cross we have received a list of 541. They have been listed as prisoners of war by the Pakistan authorities. The remaining 323 have to be treated as missing after the receipt of the prisoners of war list from the International Committee of Red Cross. Out of this 323, the procedure is that we will again try (o verify it with the Pakistan autho-

rities and within six months we will categorise them into two parts. Some would be determined on the basis of information collected, whether they are killed. About some we would say that they are prisoners of war. As I said earlier, we have again requested the International Committee of Red Cross to find out how many of these people are really in the custody and how many of them we can treat as killed

SHRI K. P. SINGH DEO: Sir, there are reports that brutalities are being committed on our P. O. Ws. in Pakistan even to the extent of maiming them for life. May I know whether the Government has tried to verify if such reports are correct; if so, what are the preventive measures they are taking or any ineasures they contemplate taking with this background?

SHRI VIDYA CHARAN SHUKLA: Sir, some time back I answered a question regarding this issue in this honourable House when I indicated that we had received reports of two gruesome cases, one in the Eastern sector and another in the Western sector. These cases have been reported to the International Committee of Red Cross for investigation and we are awaiting their report already.

SHRI DAHYABHAI V. PATEL: Sir, will the hon'ble Minister tell us how long they have to wait for the reply from the International Committee of Red Cross particularly in the case of treatment of prisoners of war which is not according to the Geneva Convention? Brutal atrocities have been committed in certain cases.

SHRI VIDYA CHARAN SHUKLA: I do not think we can lay down a time limit for that although we have been expediting the International Committee of Red Cross because we ourselves are anxious that this report should be given to us as quickly as possible.

SHRI LAL K. ADVANI: Sir, the hon'ble Minister has just now stated that in respect of the various outrages committed in Khulna etc. the International Red Cross has been asked to investigate. Perhaps that will take some time. But so far as the continuing problem of the treatment given to the prisoners in Pakistan is concerned, I would expect the Government to secure from the International Red Cross an immediate assurance that

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something is done. Has any response been secured from the Red Cross in that regard till now?

SHRI VIDYA CHARAN SHUKLA: Yes, Sir.

SHRI GODEY MURAHARI: In view of the discrepancy between the numbers that have been given to us and the number of missing persons, I would like to know whether the Government is making it a pre-condition before starting any kind of dialogue with Pakistan that proper lists of prisoners of war and others are given to us, because unless we have the actual list with us, it is no use going into negotiations with them.

SHRI VIDYA CHARAN SHUKLA: Sir, the hon. Member has raised a wider question than is covered by this particular question that is before the hon. House. As I indicated we are trying to get the full verification from the International Red Cross and we hope to get it soon. We are expediting it. I can not indicate here what would be the conditions on which the negotiations will be started with Pakistan or not

उर्वरकों का उत्पादन

*358. श्री लाल आडवानी :† श्री जगदीश प्रसाद माथर : थी बत्तोपंत ठेंगडी : डा॰ माई महावीर : श्री ना० कृ० शेजबलकर: श्री प्रेम मनोहर: श्री जगदम्बी प्रसाद यादव :

क्या पेट्रोलियम और रसायन मन्त्री यह बताने की कृपा करेंगे कि:

- (क) उर्वरकों के उत्पादन में वृद्धि करने के लिए अल्पकालीन तथा दीर्घकालीन योजनायें क्या हैं और विदेशी सहायता बन्द हो जाने के कारण इन पर क्या प्रभाव पडने की सम्भावना
 - ■f The Question was actually asked on the floor of the House by Shri Lai K. Advani.

- (स) बरौनी उर्वरक संयंत्र कब तक उत्पादन आरम्भ कर देगा और इसके वार्षिक उत्पादन का निर्घारित लक्ष्य कितना है; और
- (ग) उर्वरकों के उत्पादन में आत्म-निर्भरता प्राप्त करने के लिए क्या कदम उठाये गये हैं ?

PRODUCTION OF FERTILIZERS

♦358. SHRI LAL K. ADVANI: SHRI JAGDISH PRASAD MATHUR: SHRI D. THENGARI: DR. BHAI MAHAVIR: SHRI N. K. SHEJWALKAR: SHRI PREM MANOHAR: SHRI J. P. YADAV

Will the Minister of PETROLEUM AND CHEMICALS be pleased to state:.

- (a) what are the short-term and long-term plans for increasing the production of fertilisers and how the same are likely to be affected by the discontinuance of foreign aid;
- (b) the time by when the Barauni Fertilizer Plant will start production and the target fixed for annual production; and
- (c) what steps are being taken to achieve selfsufficiency in the production of fertilizers ?J

THE MINISTER OF LAW AND JUSTICE AND PETROLEUM AND CHEMICALS (SHRI H. R. GOKHALE): (a) and (c) The various factors which are found to affect non-attainment of rated capacities in the existing plants have been identified and appropriate remedial measures have been taken or are being taken with a view to optimising production and a measure of success is already being achieved. Further, additional capacity for fertilizer production is being created both by setting up new projects and by expanding the existing ones. As a industry, the fertilizer production programmes are already being accorded lugh priority in allocation of foreign exchange etc. and the present suspension of US AID has not affected the pace of implementation of these programmes.

t [] English translation.